

B
SLP(C)No. 20428 OF 2000

ITEM No. 1

Court No. 7

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20428/2000

(From the judgement and order dated 04/08/2000 in SA 404/89
of The HIGH COURT OF MADRAS)

SUKUMARAN

Petitioner (s)

VERSUS

SUNDARAM NADAR

Respondent (s)

(With appln. for exemption from filing OT and permission to submit
addl. documents)
(With prayer for interim relief)

Date : 31/01/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE S.N. VARIAVA

For Petitioner (s) Dr. A Francis Julian, Adv. for
M/s Arputham, Aruna & Co., Adv.

For Respondent (s) Mr. B.V. Deepak, Adv.
Mr. Dilip Pillai, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

The special leave petition is dismissed.

.SP1

Charanjit

[R.K. Kumar]
Court Master